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Declaration of Assets and Liabilities

Year 2023

I, RAJU KUMAR, son/daughter/wife of MAHESH RAM

aged 49 years, belonging to TOVERNMENT

service and presently working as OFFICE ATTENDENT (RUNG ONT)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	SELF	PUSHPA KUMART	RADHIKH	DEVANS	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200000		NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	MIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	SELF	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	-1-			
(81)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	NIL	AIL	NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	MIL	NIL	NIL	
(v)	Others (such as interest in property)	NIZL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	MIL
	(ii) Loans from financial institutions	NIL	NIC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NJL	NIL

	(d) dues to departments	A STATE OF THE STA	
	dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Yax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NTL	NTL

GPF/CPMPRAN No. :- PTS/BLA-1351 Gender :- M (M/F) Date of Birth :- 0 5 0 1 1 9 7 4 (DD/MM/YYYY) Class/Group :- C (A/B/C) Cadre :- BTMAR Government (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District :- PATN/A

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature RIG 9412

Name of Employee: RAJU KUMAR

Designation: OFFICE ATTENDENT

Department: BIHAR VIDAN SABHA

Note:

Place: Patra

Date: 9/2/2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.